

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No.F.1/Cir/P&T/Admn. II/2021/ 18391-591

Dated, Delhi the 22 JUN 2021

Copy of Letter/Circular No.F.4(193)/Pr.AO/A-II/SAS/AAO Exam/2019/88-187 dated 15.06.2021 forwarded to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the same amongst the staff of this office working in diverted capacity under their kind control.
2. Ld. Principal District & Sessions Judges, West, New Delhi, South, South-East, East, North-East, North-West, South-West, North & Shahdara District and RACC, Delhi/New Delhi with the request to circulate among the staff working under their kind control.
3. Ld. Principal Judge, Family Courts (HQs), Dwarka, New Delhi with request to circulate among the staff of this office working under their kind control.
4. All the Heads of Offices of all Districts (*Central, West, New Delhi, South, South-East, East, North-East, North-West, South-West, North & Shahdara*), Delhi/New Delhi with the request to certify the applications thus received under their signatures, as required, and forward the same to **this office by 20.07.2021** so as to enable the respective Administration Branches to scrutinize & verify such applications and, thereafter, compile the same for onward transmission to the O/o PAO (GNCT, Delhi) well in time.
5. All the Judicial Officers (Central District) with request to intimate the same to the staff working under their kind control.
6. All Sr. Administrative Officer (Judicial)/Administrative Officer (Judicial)/Branch-in-Charge / DDO/AO/AAO (Central District), THC, Delhi with direction to intimate the same to the staff working under their control.
7. Personal Office of undersigned.
8. The Director, Delhi Judicial Academy, Dwarka, New Delhi with request to intimate the staff of this office working in diverted capacity under their control.
9. The Secretary, Delhi High Court Legal Service Committee, DHC, New Delhi with request to intimate the staff of this office working in diverted capacity under their control.
10. The Secretary, Delhi State Legal Service Committee, Tis Hazari Courts, Karkardooma Courts, Rohini Courts, Dwarka Courts, Patiala House Courts & Saket Courts, Delhi/New Delhi with request to intimate the staff of this office working in diverted capacity under their control.
11. The Branch-in-charge, R&I Branch (Central), THC, Delhi with the directions to send the applications at first instance to Accounts Branch and those of forwarded by Accounts Branches be sent to respective Administration Branches.
12. Dealing Official (Personal File), Admn.I & II (Central), THC, Delhi with the direction to process the applications of eligible/willing officers/officials for onward transmission to the department concerned, within stipulated time.
13. Notice Board, Tis Hazari Courts, Patiala House Courts, Saket Courts, Karkardooma Courts, Rohni Courts & Dwarka Courts, Delhi/New Delhi.
14. For uploading on LAYERS.
15. For uploading on Website of the office under Employees' Corner Tab.

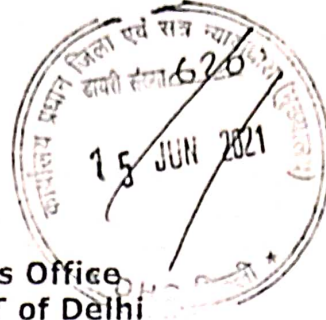
Note: The aspirants are advised to submit the duly filled in *Application Form* to their **respective Accounts Branch on or before 17.07.2021** as the same is required to be certified under the signatures of Head of Office. It may be noted that the applications received after 17.07.2021 shall not be entertained.

GIRISH
KATHPALIA

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KATHPALIA
Date: 2021.06.21 20:12:53
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(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

4283



**Principal Accounts Office,
Government of NCT of Delhi
A Block, Vikas Bhawan, I. P. Estate, New Delhi-110002**

No.F 4(193)/Pr.AO/A-II/SAS/AAO Exam/2019/४४-1२7

Dated: 15/06/2021

All Heads of Department,
Government of NCT of Delhi,
Delhi/New Delhi.

The Registrar General,
Delhi High Court, Delhi.

District & Session Judge (Admn.),
Tis Hazari, Delhi.

The Chief Executive Officer,
Delhi Jal Board,
Varunalaya Phase-II,
Jhandewalan, Karol Bagh,
New Delhi-110005.

Sub: Common Assistant Accounts Officer (Civil) Examination 2021 (Part-I and Part-II).

Sir/Madam,

As per the Notification on Government of National Capital Territory of Delhi (Common Assistant Accounts Officer Examination) Regulations, 2017 issued by the Finance (Accounts) Department, Govt. of NCT of Delhi, vide No.F.11/2/2016-AC/1197-1199 dated 06/06/2017, corrigendum dated 06/07/2017 and amendment dated 23.11.2017 which are relevant in the matter of conduction of the Common Assistant Accounts Officer Examination, the Examination for Part-I and Part-II of the year 2021 is proposed to be held in due course. Accordingly, applications of the eligible & desirous candidates are invited up to **30.07.2021**.

ELIGIBILITY FOR APPEARING IN THE EXAMINATION:

(i) All the officials belonging to Subordinate Services of the Govt. of NCT of Delhi carrying the pay scales up to Level-7: Rs.44900-142400 of Pay Matrix are eligible to appear in the Examination provided they are not more than 53 years of age and have rendered at least three years of regular service in the said grade as on the first day of April of the year for which the examination is to be held.

Contd.....P/2-

OIC (Admn. II)
16/06/2021

("Subordinate Service" means the Grade-IV, III, II of Delhi Administration Subordinate Service Cadre, Delhi Administration Stenographer Cadre, Delhi Administration Statistical Cadre and EDP Cadre of Government of National Capital Territory of Delhi).

- (ii) All Group 'C' & 'B' Non-Gazetted employees of Delhi High Court, District & Session Courts and Delhi Jal Board, equivalent to Subordinate Services of Govt. of NCT of Delhi as defined in Sub Clause (d) of Clause 2 on Notification on Government of National Capital Territory of Delhi (Common Assistant Accounts Officer Examination) Regulations, 2017, are eligible to appear in the Examination provided they are not more than 53 years of age and have rendered at least three years of regular service in the said grade as on the first day of April of the year for which the examination is to be held.
- (iii) The eligibility of the candidates appearing in the Examination is subject to his/her work, conduct and clear vigilance status, to be certified by the Head of Office.
- (iv) The employees of Delhi High Court, District Courts officials and Delhi Jal Board, after qualifying the Common Assistant Accounts Officer Examination, will seek appointment in their own cadre only and shall not have any right to be absorbed in the Organized Accounts Cadre of Govt. of NCT of Delhi.

HOW TO APPLY:

The applications of eligible officials in the prescribed proforma duly recommended by the concerned Head of Office along with three recent passport size photographs (one duly attested) should reach this office through proper channel by the stipulated date. Candidates who are appearing in both Part-I and Part-II Examinations are required to send two separate applications (one for Part-I and one for Part-II). A copy of the detailed scheme of Common AAO Examination having details of examination, syllabus of all the papers of Part-I and Part-II Examination and Application forms are available at URL "<https://finance.delhigovt.nic.in/sites/default/files/All-PDF/100%2B01092017.pdf>".

PROGRAMME OF EXAMINATION:

Last date of Receipt of Application Form : **30.07.2021 (up to 5:00 PM)**
Receipt of request for withdrawal : **06.08.2021 (up to 5:00 PM)**
(No withdrawal will be allowed after 06.08.2021)

IMPORTANT NOTE:

Only the prescribed and duly filled in Application Forms received up to the stipulated date will be entertained for Examination.

-:3:-

Incomplete forms, Forms not bearing candidate's signature and without verification by the Head of Office or without a forwarding letter will be rejected straightaway and no correspondence will be entertained in this regard. Information in this regard will also be made available on the website of this department (<http://coa.delhigovt.nic.in>).

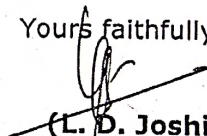
CERTIFICATE OF THE HEAD OF OFFICE:

The Head of Office must ensure that the particulars recorded by the candidates in the application forms are correct as per the service records. The Head of Office must ensure that the entries of number of chances availed is recorded in the service book of the candidate and will also ensure that the applications are sent only of those candidates who are eligible as per the eligibility criteria prescribed above and Notification on Government of National Capital Territory of Delhi (Common Assistant Accounts Officer Examination) Regulations, 2017 available on the website of Finance Department, Govt. of NCT of Delhi.

Kindly arrange to circulate the above information to the notice of all the employees working in your office/attached/subordinate offices under your control and ensure that the applications of the desirous and eligible candidates are forwarded so as to reach this office latest by **30.07.2021 at 5:00 PM**.

This issue with the prior approval of the Finance Deptt., Govt. of NCT of Delhi.

Yours faithfully,


(L. D. Joshi)

CONTROLLER OF ACCOUNTS

Encl: Specimen of Application Forms

No.F.4(193)/Pr.AO/A-II/SAS/AAO Exam/2019/88-187 Dated 15/06/2021

Copy forwarded for information and necessary action to:-

1. P.S. to Secretary (Finance)/Special Secretary (Finance), GNCT of Delhi, Delhi Sectt., New Delhi.
2. P.S. to Chairman, Delhi Subordinate Services Selection Board, FC-18, Institutional Area, Karkardooma, Delhi-110 092.
3. Controller of Accounts, Finance Department, GNCT of Delhi, New Delhi.
4. Joint Director, Department of Information Technology, GNCTD, Delhi Sectt., New Delhi with a request to make it available (link) at the homepage of the website of all the Departments of GNCTD.
5. Deputy Secretary (Services), GNCT of Delhi, New Delhi.
6. Joint Director (IT), Pr. Accounts Office, with the advice to publish the instructions on the website of the organization.
7. All Dy. Controller of Accounts, Principal Accounts Office, New Delhi.
8. All Pay & Accounts Officers under GNCT of Delhi, New Delhi to provide a copy of the same to all DDOs under their payment control.

APPLICATION FOR COMMON A.A.O. (PART-I) EXAMINATION GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI

PART - I

**STAPLE YOUR
RECENT
PHOTOGRAPH
HERE**

**PASTE YOUR
RECENT
PHOTOGRAPH
HERE (DULY
ATTESTED
PHOTO)**

1. Name of the Candidate (In Block letters) : _____
2. Father's/Husband's Nam : _____
3. Date of Birth : _____
4. Age as on 01-4-2021 : _____
5. Whether SC/ST : _____
6. Present Post held : _____
7. Full Address of office : _____

- Telephone No. of office** : _____
8. Full Residential Address : _____

- Telephone No. of Residence : _____
9. Number of chances already availed in Common AAO Part-I Examination : _____

10. Month & year when appeared in Part-I and the Index number allotted on each occasion:

S.No.	Month/Year	Index No.	S.No.	Month/Year	Index No.
1.			4.		
2.			5.		
3.			6.		

11. Details of exemption secured in Part-I Examination:-

S.No.	Subject	Index No.	Month/Year	Marks Obtained
1.				
2.				
3.				

12. Whether passed Part-(II) Examination (if yes)
Year of passing with Index Number : _____
13. Date of Entry in Govt. Service & Designation : _____
14. Cadre to which belongs : _____
Seniority No. : _____
15. Details of promotions got and period of service on each post, since initial joining in Govt. service:

S.No.	Name of the post	Pay scale	Date of joining the said post
1.			
2.			
3.			
4.			

16. Whether received training conducted by Controller of Accounts, Govt. of N.C.T. of Delhi (Yes/No.): _____
17. I certify that the above particulars are correct. I further certify that I have gone through the scheme of Common A.A.O. Exam. of Govt. of N.C.T. of Delhi and agree to abide by the provisions of the scheme/Rules on the subject.

Signature of the Applicant

(Name and Designation)

Office Address: _____

Telephone No. : _____

(FOR USE IN THE OFFICE WHERE THE CANDIDATE IS WORKING)

1. Certified that the information given in the application by
Sh./Smt./Km. _____
designation _____ of this Office/Department
has been verified with reference to the service records and is
correct.

2. Recommendation of the Head of Office with regard to the :-
 - (i) Work : _____
 - (ii) Conduct : _____
 - (iii) Whether disciplinary proceedings are
pending /contemplated: _____
 - (iv) Fitness of the applicant for Appearing in Common AAO
Examination : _____

(SIGNATURE OF THE HEAD OF OFFICE)

Name: _____

Telephone No. _____

SEAL OF THE OFFICER

APPLICATION FOR COMMON A.A.O. (PART-II) EXAMINATION
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI

PART - II

**STAPLE YOUR
RECENT
PHOTOGRAPH
HERE**

**PASTE YOUR
RECENT
PHOTOGRAPH
HERE (DULY
ATTESTED
PHOTO)**

1. Name of the Candidate (In Block letters) : _____
2. Father's/Husband's Name : _____
3. Date of Birth : _____
4. Age as on 01.04.2021 : _____
5. Whether SC/ST : _____
6. Present Post held : _____
7. Full Address of office : _____

- Telephone No. of office** : _____
8. Full Residential Address : _____

- Telephone No. of Residence : _____
9. Year of passing Part-I with Index No : _____
10. Number of chances already availed in Common AAO Part-II Examination : _____

11. Month & year when appeared in Part-II and the Index number allotted on each occasion:

S.No.	Month/Year	Index No.	S.No.	Month/Year	Index No.
1.			4.		
2.			5.		
3.			6.		

12. Details of exemption secured in Part-II Examination:-

S. No.	Subject	Index No.	Month/Year	Marks Obtained
1.				
2.				
3.				

13. Date of Entry in Govt. Service & Designation

: _____

14. Cadre to which belongs
Seniority No.

: _____
: _____

15. Details of promotions got and period of service on each post, since initial joining in Govt. service:

S. No.	Name of the post	Pay scale	Date of joining the said post
1.			
2.			
3.			
4.			

16. Whether received training conducted by Controller of Accounts, Govt. of N.C.T. of Delhi (Yes/No.) : _____

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Signature of the Applicant

(Name and Designation)

Office Address: _____

Telephone No.: _____

(FOR USE IN THE OFFICE WHERE THE CANDIDATE IS WORKING)

1. Certified that the information given in the application by
Sh./Smt./ Km. _____
designation _____ of this Office/Department has
been verified with reference to the service records and is
correct.

2. Recommendation of the Head of Office with regard to the :-
 - (i) Work : _____
 - (ii) Conduct : _____
 - (iii) Whether disciplinary proceedings are
pending /contemplated : _____
 - (iv) Fitness of the applicant for
Appearing in Common AAO Part-II
Examination : _____

(SIGNATURE OF THE HEAD OF OFFICE)

Name: _____

Telephone No. _____

SEAL OF THE OFFICER